

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 202
(IB)- 667(ND)2019
IA/2142/2020

IN THE MATTER OF:

M/s. Renu PropTech Pvt. Ltd.

... Applicant/Petitioner

Vs.

M/s. Red Topaz Real Estate Pvt. Ltd.

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 29.07.2020

CORAM:

**SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant

**: Mr. Piyush Singh, Mr. Aditya Parslia,
Mr. Akshay Shrivastava, Advs.
For I.A/2142/2020**

For the R.P

**: Mr. Rakesh Kumar, Ms. Preeti Kashyap, Mr.
Vikas Garg, Advs.**

ORDER

IA/2142/2020: Counsel for both the sides are present. They have made final submissions. The order is reserved. However, if any clarification is required, the same will be sought.

—Sd—

**(L.N. GUPTA)
MEMBER (T)**

—Sd—

**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**